

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 248 of 2012**

**Dated : 2<sup>nd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr.V.J. Talwar, Technical Member**

**West Central Railway ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Geetanjali Mohan**  
**Ms. Mansi Gautam**

**Counsel for the Respondent(s): Mr. C.K. Rai**  
**Mr. Ravin Dubey for R.1**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **29.04.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/rkt